COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 316 OF 2017 IN DFR 1065 OF 2017

Dated: 12th September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Loudon Properties (P) Ltd. Vs.			 Appellant(s)
West Bengal Electricity Regulat	ory C	commission & Anr.	 Respondent(s)
Counsel for the Appellant(s)	:	Mr. P. S. Bindra Mr. Dipak Biswas	

Mr. Aditya K. Singh

Counsel for the Respondent(s)	:	Mr. Pratik Dhar, Sr. Adv Mr. C. K. Rai Mr. Umesh Prasad for R-1
		Mr. Sanjay Sen, Sr. Adv. Ms. Divya Chaturvedi Mr. Prateek Gupta for R-2

<u>ORDER</u>

We have heard learned counsel for the parties.

Order is Reserved.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson